

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)-HC/2018/7323

Dated, Agartala, the 3rd May, 2018

NOTIFICATION

In terms of the direction of the Hon'ble Supreme Court of India passed in WP(C) No.231 of 2010 [Shakti Vahini Vs. Union of India and Ors.], the Hon'ble High Court has been pleased to order that henceforth the following Courts within the jurisdiction of this High Court shall be treated as designated/ Fast Track Courts for the purpose of trial of criminal cases pertaining to honour killing or violence to couple(s) within their respective jurisdiction:

The Court of the Sessions Judge, South Tripura Judicial District, Belonia
The Court of the Sessions Judge, North Tripura Judicial District,
Dharmanagar
The Court of the Addl. Sessions Judge,(Court No.2),West Tripura
Judicial District, Agartala
The Court of the Addl. Sessions Judge, Sonamura, West Tripura Judicial
District
The Court of the Addl. Sessions Judge, Khowai,West Tripura Judicial
District.
The Court of the Addl. Sessions Judge Gomati Judicial District, Udaipur
The Court of the Addl. Sessions Judge, Kamalpur, Unakoti Judicial
District
The Court of the Addl. Sessions Judge, Kailashahar, Unakoti Judicial
District.

2. For the purpose of trial of such criminal cases pertaining to violence to the couple(s) which are triable by Judicial Magistrates, the Court of Chief Judicial Magistrates and the Court of Sub-divisional Judicial Magistrates within their respective jurisdiction shall be treated as designated/Fast Track Courts.

3. The Courts so designated above, shall conduct the trial of such cases including pending cases strictly in terms of the directions of the Hon'ble Supreme Court of India.

By order,

Sd/-
(S.G.Chattopadhyay)
Registrar General

Memo. No.F.44(11)-HC/2018/7324-46
Copy to:-

Dated, Agartala, the 3rd May 2018

1. The LR & Secretary, Law Department, Government of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District,

Dharmanagar/ Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur with a direction to circulate the same among the Judicial Officers of their respective district.

3. The Judge, Family Court, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District with a direction to circulate the same among the Judicial Officers working under them.
4. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
7. The Registrar (Admn.), High Court of Tripura, Agartala.
8. The Sr. Protocol Officer, High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
12. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
13. The Secretary to the Registrar General, High Court of Tripura, Agartala.
- ✓ 14. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.


3.5.18
Registrar General